## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 41 OF 2017**

Dated: 2<sup>nd</sup> May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Bangalore Electricity Supply Company ...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Sanjay

Mr. M.Nuli

Mr. Manish Gupta

Counsel for the Respondent(s) : Mr. Anantha Narayan

Mr. Shridhar Prabhu for R.2

## **ORDER**

Learned counsel for respondent No.2 seeks two weeks time to file reply. He may file the same on or before 17.05.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 01.06.2017 after serving copy on the other side.

List the matter on <u>26.07.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson